

**Central Electricity Regulatory Commission
New Delhi**

RECORD OF PROCEEDINGS

Petition No. 174/TT/2011

Subject : Approval under Regulation 86 of the CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Condition of Tariff) Regulations, 2009 for determination of transmission tariff for the period 2009-14 for Biharsharif-Sasaram 400 kV D/C (Quad Conductor) line associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated DOCO, 1.1.2012 to 31.3.2014.

Date of Hearing : 18/10/2011

Coram : Dr. Pramod Deo, Chairperson
Shri. S. Jayaraman, Member
Shri. V.S. Verma, Member
Shri. M. Deena Dayalan, Member

Petitioner : PGCIL, New Delhi

Respondents : UPPCL & 16 others.

Parties present : Shri. S.S. Raju, PGCIL
Shri. M.M. Mondal, PGCIL
Shri. A.K. Sil, DVC

The representative of the petitioner submitted that the petition has been filed seeking approval of tariff for the period 2009-14 for Biharsharif-Sasaram 400 kV D/C (Quad Conductor) line associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated date of commercial operation, 1.1.2012 to 31.3.2014.

2. The representative of the petitioner submitted that the anticipated date of commercial operation of the asset is 1.1.2012 and the transmission charges will be billed only from the actual date of commercial operation.

3. The representative of the petitioner submitted that reply to the petition has been filed only by UPSEB and it has filed the rejoinder to the UPSEB's reply.

4. The order in the petition was reserved.

Sd/-

(T. Rout)
Joint Chief (Law)

18.10.2011